

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No.202
IB-687/ND/2021**

IN THE MATTER OF:

M/s. Uniworld Telecom Ltd.

...PETITIONER

Vs.

M/s. Asia Telecom Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

**Order delivered on 19.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Operational Creditor

:

For the RP

:Adv. Abhishek Anand

For the Respondent/Corporate Debtor

:

ORDER

IA/270/2023

Issue notice to the Respondents returnable within 2 weeks. List on
09.02.2023.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Bachu Venkat Balaram Das)
Member (J)**